

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA.1204 of 1996

Date of Order: 13.7.98.

Present: Hon'ble Mr.Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr.S.Dasgupta, Administrative Member.

GGUTAM HALDAR

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mr.B.K.Chatterjee, counsel/Offcl.
Mr.S.P.Purkait, counsel(Pvt.)

O R D E R

None appears for the petitioner on repeated calls. It is noted that on earlier two dates on 10.3.96 and 14.5.98 the petitioner was absent on calls when the matter was taken up for hearing. The application is dismissed for default. No order as to costs.

Mr.B.K.Chatterjee, 1d.counsel, appears for the respondents.


(S.Dasgupta)
Member(A)


(S.N.Mallick)
Vice-Chairman.

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